

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 11-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP/(IB)/275/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : R V Tyagarajan
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for State Bank of India. Ld. Counsel Mr. Sanjay for the Respondent.

Ld. Counsel for the Respondent failed to file reply in spite of having given the final opportunity. The Counsel explained the reason that the Respondent is aged and therefore sought time to file reply. **Respondent is permitted to file reply within a week subject to payment of cost of Rs.5,000/- payable to Prime Minister's National Relief Fund within a week.**

List the petition for hearing on **01.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk